

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 364 OF 2018**

**Dated : 23<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Versus**  
**Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Mr. Shubham Arya

Counsel for the Respondents(s) : Mr. Sakesh Kumar  
Ms. Gitanjali N.Sharma for R-1

**ORDER**

Finally, as a last chance, one week time is granted for filing the reply i.e. on before 01.10.2019 after duly serving copy on the other side and thereafter, rejoinder, if any shall be filed on before 14.10.2019 after duly serving copy on the other side.

List the matter on **16.10.2019.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

pr/mkj